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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)

Corrigendum

New Delhi, the 29th March, 2019

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.10/2019-Central Tax, dated the 7th March, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 190(E), dated the 7th March, 2019, at page 07,-

- (a) in line 17, for “(iii)” read “(c)”; and
- (b) in line 19, for “(iv)” read “(d)”.

[F.No.354/25/2019-TRU]

(Pramod Kumar)
Deputy Secretary to the Government of India